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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00673/2019

Monday, this the 9th day of December, 2019

C O R A M :

HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

Elizabeth Peter,
Aged 60 years,
W/o.Rajan T Jacob,
Retired LSG Supervisor (SBCO),
Ernakulam H.O., Kochi – 682 011.
Residing at Olikkara, Kadavil Road,
Thaikoodam, Vytila P.O., Kochi – 19. ...Applicant

(By Advocate Ms.Anitha Menon)

v e r s u s

1. The Director of Postal Services,
Central Region, Gandhi Nagar,
Ernakulam – 682 020.
2. The Senior Superintendent of Post Offices,
Ernakulam Division, Ernakulam,
Kochi – 682 011.
3. The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram – 695 001.
4. Union of India represented by the Secretary,
Government of India, Ministry of Communications,
Department of Posts, New Delhi – 110 001. ...Respondents

(By Advocate Mr.N.Anilkumar, SCGSC)

This application having been heard on 9th December 2019, the Tribunal on the same day delivered the following :

.2.

O R D E R (O R A L)

When the matter came up for consideration today, learned counsel for the respondents has handed over a copy of the judgment dated 27.11.2019 in O.P.(CAT) No.307/2019 passed by the Hon'ble High Court of Kerala against the interim order dated 25.9.2019 passed by this Tribunal in the O.A. In terms of the aforesaid judgment of the Hon'ble High Court of Kerala, the interim direction passed by this Tribunal has been set aside and directed the respondents to issue provisional pension to the applicant.

2. In view of the above, nothing remains to be adjudicated/implemented in the O.A. Accordingly, the O.A as well as M.A.No.180/1191/2019 are closed. There shall be no order as to costs.

(Dated this the 9th day of December 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

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.3.

List of Annexures in O.A.No.180/00673/2019

- 1. Annexure A-1** – Copy of the Memo No.F4-1/2012 dated 27.8.2019 issued by the second respondent.
- 2. Annexure A-2** – Copy of the Notice F4-1/2012 dated 30.7.2019 issued by the second respondent.
- 3. Annexure A-3** – Copy of the Memo No.BB-14/18-19 dated 30.8.2019 issued by the second respondent.
- 4. Annexure A-4** – Copy of the reply submitted by the applicant dated 2.8.2019.
- 5. Annexure A-5** – Copy of the reply to A2 submitted by the applicant 5.8.2019.
- 6. Annexure A-6** – Copy of the Memo of distribution of work (5 pages) dated 19.4.2005.
- 7. Annexure A-7** – Copy of the letter No.POSTAL/2019/KE/25039/4180 dated 20.8.2019.
- 8. Annexure A-8** – Copy of the representation dated 3.9.2019 submitted by the applicant.
- 9. Annexure MA-1** – Copy of the order dated 25.9.2019 in OA 673 of 2019.
